

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.139 of 2014 &
IA No. 238 of 2014

Dated : 7th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s): Mr. Apoorva Misra for R.2

ORDER

Admit. Issue notice. Mr. Apoorva Misra takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 07.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **07.08.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson